

ITEM NO.4

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 3347/2025

VIJAY PRAKASH SHARMA

APPELLANT(S)

VERSUS

STATE OF U.P.

RESPONDENT(S)

[ONLY IA NO. 255656/2025 (APPLICATION FOR BAIL) IN CRL(A) NO.
3347/2025 IS LISTED UNDER THIS ITEM.]

IA No. 255656/2025 - GRANT OF BAIL

Date : 31-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Mr. Manoj K. Mishra, AOR
Mr. Kamlesh Chandra Mishra, Adv.
Mr. Umesh Dubey, Adv.
Ms. Madhulika, Adv.
Mr. Anand Kumar Rai, Adv.
Mr. Radeesh Kumar Mt, Adv.
Mr. Amulya Dev Mishra, Adv.

For Respondent(s) Mr. Shaurya Sahay, AOR
Mr. Aman Jaiswal, Adv.
Ms. Aarushi Singh, Adv.
Ms. Palak Mathur, Adv.

UPON hearing the counsel the court made the following
O R D E R

Learned counsel for the State of Uttar Pradesh
prays for and is allowed two weeks' time to file reply
to the application for grant of bail.

(Nidhi Mathur)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS